



2025:DHC:1840-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **FAO (COMM) 76/2025 & CM APPL. 15168/2025, 15169/2025**
M/S RG ASSOCIATESAppellant

Through: Mr. Sagar Shivam Jaiswal, Mr. Nikunj Garg and Mr. Vishal Rao, Advs. along with Mr. Gopal Shukla, appellant in person.

versus

M/S P K INDUSTRIES & ANR.Respondents
Through: Dr. Amit George, Mr. Pulkit Agrawal, Mr. S. Singh, Mr. Dushyant Kaul and Ms. Parul Panthi, Advs.

CORAM:
HON'BLE MR. JUSTICE C.HARI SHANKAR
HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER (ORAL)
20.03.2025

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C.HARI SHANKAR, J.

1. Learned counsel for the appellant seeks leave to withdraw the appeal.
2. The appeal is, accordingly, disposed of as withdrawn.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

MARCH 20, 2025/ssc

[Click here to check corrigendum, if any](#)